

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF CHEMICALS & PETROCHEMICALS

RAJYA SABHA
UN-STARRED QUESTION NO.1454
TO BE ANSWERED ON 20.12.2022

Removal of chemical waste from Union Carbide

1454 # Shri Digvijaya Singh:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- a) whether any time limit had been fixed for the removal of chemical waste from Union Carbide, located in Bhopal, if so, the details thereof;
- b) whether the waste could be removed within the stipulated time limit, if not, the reasons therefor; and
- c) whether there is any future plan to remove the same, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS
(SHRI BAGWANTH KHUBA)

(a) to (b): As per Union Cabinet's decision in the year 2010, State Government of Madhya Pradesh is responsible for undertaking disposal of chemical waste lying at erstwhile Union Carbide site in Bhopal. Government of India has continuously reviewed and issued the directions to the State Government of Madhya Pradesh to expedite the process of disposal of erstwhile UCIL waste.

(c): As per the decision of Cabinet, the proposal of disposal of toxic waste is to be endorsed by the Oversight Committee, formed under the Chairmanship of Minister, Ministry of Environment and Forest, before requesting Department of Expenditure for release of funds for the same. The proposal received from State Government of Madhya Pradesh has been forwarded to Ministry of Environment, Forest & Climate Change for consideration and endorsement by Oversight Committee.
